## Annexure – 8 Name of the corporate debtor: TRANSTREASURE SERVICES (INDIA) PRIVATE LIMITED; Date of commencement of CIRP: 07.08.2023 but order received on 22.08.2023; List of creditors as on: 20.12.2023

## List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual			Remarks, if any
		Date of rece ipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount covered by security interes t	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	claim	dues, that may be set-off	not ad- mitted	verifica- tion	
		04.09.2 023	2228542		Supply of services	Nil	Nil	No	0.28	-	-	802509		Petitioner in this matter under section- 9 of IBC, 2016